

Foreign Debt

2017. PROF. RUPCHAND PAL :
SHRI HARIKESH
BAHADUR :

Will the Minister of FINANCE be pleased to state :

(a) the total amount of external debt India is having as on 31st March, 1984; and

(b) the steps being taken to clear this debt ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) The total amount of external debt on Government account as on 31st March, 1984 was about Rs. 20,165 crores.

(b) Repayment of debt is made in accordance with the terms and conditions stipulated in the loan agreements on due dates.

Revision in rate of Industrial D. A. Formula

2018. SHRI BHEEKHABHAI : Will the Minister of FINANCE be pleased to state :

(a) the latest position of negotiations between Central Trade Union leaders and Government over revision of rate of Industrial D. A. formula;

(b) the time by which settlement over the issue is expected; and

(c) the details of offer by Government on the issue and the proposal of trade unions ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) to (c) The negotiation between Central Trade Union Leaders and Government over revision of rate of Industrial D. A. formula are continuing and it would not be in public interest to

disclose the details of the same at this stage.

Bhatnagar committee report on pay scale of Public Sector Officials

2019. SHRI BHEEKHABHAI : Will the Minister of FINANCE be pleased to state :

(a) whether the report of Bhatnagar Committee has been opposed by almost all the Public Sector Undertakings pointing out various kinds of anomalies in it;

(b) if so, the main anomalies brought to the notice of Government and action being taken to remove the same; and

(c) whether Government propose to enlarge the span of pay scales suggested by Bhatnagar Committee so that no official gets stagnated at maximum and avails of due increment atleast for next four years ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) and (b) The Recommendations made by the Bhatnagar Committee have not been opposed by almost all the public sector enterprises as mentioned in the Question, even though a few have approached the Supreme Court on the basis of it. There are no anomalies in the Report.

(c) No, Sir.

Guidelines to public sector undertakings for payment of HRA, CCA, OTA and other allowances

2020. SHRI BHEEKHABHAI: Will the Minister of FINANCE be pleased to state the standing guidelines to public sector undertakings with regard to payment of HRA, CCA, conveyance reimbursements, transport subsidy, washing allowance, overtime allowance, tea/coffee/lunch allowance, uniforms, education facilities,